

R.O.C.Nos. 55187-A/2019/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 150 / 2019

The Government, in G.O.Ms.No.298, Home (Courts-II) Department, dated 05.04.2017, have issued orders sanctioning the constitution of Additional Mahila Court at Dharmapuri, in the cadre of Civil Judge.

Thiru. G.Ragothaman, Judicial Magistrate II, Dharmapuri, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Dharmapuri, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 10.07.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL